

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5489
ANSWERED ON:02.05.2005
FLEXIBLE LAW FOR NEW INDUSTRIES
Jogi Shri Ajit

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has formulated any new scheme for making flexible law for new Industries;
- (b) if so, the details thereof;
- (c) the steps proposed to be taken for security of Task Force in various industries;
- (d) whether the representatives of major industries were consulted in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a): At present, there is no proposal to formulate a separate labour law for new industries.
- (b) to (e): Do not arise.